

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 105
IB-868/ND/2022
IA/1400/2024

IN THE MATTER OF:
IDBI Bank Ltd.

...PETITIONER

Vs.

Mr. Jagdish P Chokhani

...RESPONDENT

Section
U/s 95(1) of IBC, 2016

Order delivered on 22.03.2024
(Hearing through VC & Physical Mode)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Applicant
For the RP

:
:Mr. Akshay Goel and Mr. Harsh
Jadon, Advs.
:

For the Respondent

ORDER

IA/1400/2024

This is a report filed under Section 99 of the IBC.

Heard the Ld. Counsel on behalf of the Resolution Professional. Issue notice to the Personal Guarantor as well as Principle Borrower for filing their reply and appearance on this report. Notice be issue by all means and proof of service be filed. List the matter on **03.05.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)